

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 142
436/241-242/PB/2018

IN THE MATTER OF:

Manish J. Shah & Ors.

v.

Salora International Ltd. & Ors.

..... Petitioners/Applicant

..... Respondents

Under Section 241-242

Order delivered on 12.02.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

PRESENT:

For the Petitioner(s):

Mr. Ashutosh Gupta, Mr. Gaurav Rana & Mr. Abhishek Aggarwal, Advs.

For the Respondent(s):

Mr. Jayant Mehta, Mr. A.T. Patra, Mr. Aditya Ghadge & Ms. Drishti Harpalani, Advs.

ORDER

Ld. Counsel for the petitioner seeks and is granted two weeks time to file rejoinder with a copy in advance to the counsel opposite.

List for arguments on 11.04.2019.

Sd/-

(M.M.KUMAR)
PRESIDENT

Sd/-

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)